

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2449

ANSWERED ON:04.08.2015

Label on Pesticides Products

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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the labels on products containing pesticides provide detailed information about the hazardous nature of product;
- (b) if so, the details thereof;
- (c) whether the Government has received cases where the said information was not found on the label of such products; and
- (d) if so, the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

???? ?????????? ??? ?????? ??????? (DR. SANJEEV KUMAR BALYAN)

(a): Yes, Madam.

(b): Rule 19 (3), (4), (5) and (6) of the Insecticides Rules, 1971 provides for symbols and warning statements etc. to be displayed on the labels. (Annexure I).

(c) & (d): Failure to display mandatory warning or caution on labels of pesticides product is defined as "misbranding" under Sec 3 (k) (iii) and is liable to be prosecuted for an offence under Sec 29 (1) (a) of the Insecticides Act, 1968.